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All communications should be addressed to the Registrar, Supreme Court by designation, NOT by name

PIN CODE 110 201

SUPREME COURT
INDIA
NEW DELHI

No. F.6/2019-SCA (I)
New Delhi, dated September 17th, 2019

From: R.M. Dash
Branch Officer (Recruitment Cell)

To:
The Registrar General

High Court of Judicature at Hyderabad for State of Telangana
Near Govt. City College, Madina, Charminar, Hyderabad-500066

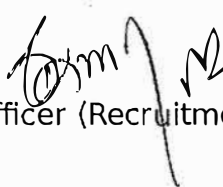


Sir/ Madam

I am directed to forward herewith an Advertisement for recruitment to the post of Court Assistant (Technical Assistant-cum-Programmer) in the Registry of Supreme Court of India. the post of Court Assistant (Technical Assistant-cum-Programmer) is placed in Pay Level 7 of Pay Matrix with initial basic pay of Rs. 44900/-.

You are requested to give wide publicity to the aforesaid advertisement by bringing the contents of the advertisement to the notice of officials/officers working in you department and forward the applications of eligible and interested candidates to the Registry of Supreme Court of India at the earliest.

Yours faithfully,


Branch Officer (Recruitment Cell)

SUPREME COURT OF INDIA

F.6/2019/Tech. Post/SCA (I)
New Delhi dated September 16, 2019

ADVERTISEMENT

Applications are invited from candidates who fulfill the following qualifications and other eligibility conditions as on 1.9.2019 for selection of suitable candidates for appointment to 8 temporary ex cadre posts of Court Assistant (Technical Assistant cum Programmer) in the Registry of the Supreme Court of India, (the number of vacancies may change subject to requirement):-

Name of the Post	: Court Assistant (Technical Assistant-cum-Programmer)
Method of recruitment	: By direct recruitment
Pay Band	: Pay Level 7 of Pay Matrix with initial basic pay of Rs. 44900/-
Age limit	: The candidate should be above 18 years and below 30 years. Usual relaxation in age will be admissible to SC/ST/OBC/PH/Ex-servicemen candidates as per Government Rules. There will be no upper age limit for the eligible employees working in the Registry of Supreme Court of India. The relaxation in upper age limit will not be applicable to the candidates who are working in other Government Department/Public Sector Undertakings.
Qualifications, experience and other eligibility conditions for appointment by direct recruitment	: Bachelor of Engineering/Bachelor of Technology in Computer Science/Information Technology from a recognised University and 3 years experience in the field of computerisation. OR Master's Degree in Computer Application/M.Sc in Computer Science from a recognised University or equivalent and 3 years experience in the field of computerisation. OR B.Sc. in Computer Science/BCA with First Class or atleast 60% marks in aggregate from a recognised University or equivalent and 4 years experience in the field of computerisation. Degree in Law from a recognised University will be preferred and considered as an additional qualification
Scheme of Examination	: 1. Written (Objective Type) Test comprising of questions relating to General English, General Awareness, Reasoning and Quantitative Aptitude 2. Objective Type Technical Aptitude Test. 3. Practical Aptitude Test. 4. Interview

RESERVATION

Reservation in direct recruitment for the candidates belonging to Scheduled Castes and Scheduled Tribes shall be in accordance with the Rules, Orders and Notifications issued from

time to time by the Government of India in respect of posts carrying the pay scale corresponding to the pay scale prescribed for the post of Court Assistant (Technical Assistant-cum-Programmer), subject to such modification, variation or exception as the Chief Justice may, from time to time, specify.

GENERAL INFORMATION :

Candidates who fulfill the prescribed qualifications, experience and other eligibility conditions as on 1.9.2019 should apply giving full particulars (Bio-data) as per proforma enclosed supported by copies of all the relevant certificates and documents and a passport size photograph to be affixed on the application, all duly self attested. Candidates who are already working in Government service should send their application through proper channel. Applications not found as per prescribed proforma and not supported by duly attested documents or attested photograph will not be entertained. Candidates who do not fulfill the prescribed qualifications and other eligibility conditions need not apply.

After scrutiny of the applications, the candidates who are found eligible for consideration may be first subjected to Objective Type Written Test and Technical Aptitude Test and those who qualify in these Tests will be called to appear for the Practical Aptitude Test and those who qualify in the Practical Aptitude Test will then be called for an interview. **The candidates who qualify in the prescribed tests and interview will be empanelled in the order of merit for appointment as Court Assistant (Technical Assistant-cum-Programmer).**

No TA/DA will be payable to the candidates for appearing in the Examination/Interview.

The Registry reserves the right to cancel/restrict/enlarge/modify/alter the recruitment process, if needed, without issuing any notice. In case of any disputes, Legal Jurisdiction will be Delhi.

The applications in a sealed cover indicating Application for the post of "Court Assistant (Technical Assistant-cum-Programmer)" thereon and addressed to Registrar (Admn.I), Supreme Court of India, Tilak Marg, New Delhi-110201 may be sent so as to reach him on or before **14.10.2019** Applications received after due date will not be entertained.

Registrar (Admn. I)

New Delhi
Dated : 16-9-2019

SUPREME COURT OF INDIA

APPLICATION FOR THE EX-CADRE POST OF COURT ASSISTANT
(TECHNICAL ASSISTANT-CUM-PROGRAMMER)

Affix here with
your latest
passport size
photograph
duly self
attested

1. Name

2. Father's Name.....

3. Date of Birth.....

4. Age as on 1.9.2019 : _____ Years _____ months _____ days

5. Correspondence Address:-

Contact No. (Mobile)-----

E.Mail-----

6. Whether belongs to GEN/OBC/SC/ST/PH/EXS-----
(Write Category and attached proof in case of OBC/SC/ST/PH/EXS)

7. Educational Qualification from 10th class onwards (Attach copies of educational qualification)

Sl. No.	Qualification	Year of Passing	% of Marks

8. Experience in relevant field (for technical qualifications) (Attach copies of certificate in support of experience, clearly showing date of experience from-to and duration from the respective organization.

Sl. No.	Details of experience in the relevant field	Duration of Experience in Years & Months and period (From – To)

9. Whether working in Government/Semi-Government/
Public Sector Undertaking/Nationalised Bank
(Attach NOC from the present employer) YES / NO

10. If employed, fill up the following:-

- (i) Post held
- (ii) Department
- (iii) Period From.....To.....
- (iv) Duration
- (v) Pay Scale
- (vi) Post held

Certified that all the information furnished ~~are~~ by me are correct to the best of my knowledge.

Place :

Signature of the Candidate

Date :

Name of the Candidate